

aid (vii) Telephone booths (viii) Petrol Pump and minor repair shop (optional) (ix) Kiosks for sale of miscellaneous/Sundry items (x) landscaping.

A wayside facility has been provided at Palghat on NH 47 in Kerala by the State Tourism Department. Wayside amenities at Palamanger on NH 4 in Andhra Pradesh and Sattur on NH 7 in Tamil Nadu have also been sanctioned.

**News Item Captioned "Pitroda's Million-Dollar Link"**

6713. SHRI SANAT KUMAR MANDAL: Will the Minister of COMMUNICATIONS be pleased to state

(a) whether his attention has been invited to the news item captioned "Pitroda's million-dollar link" appearing in the *SUNDAY MAIL*, Delhi dated 1st April 1990;

(b) if so, the facts of the matter is gathered by his Ministry, and

(c) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) and (c). The matter is looked into.

**Dead Mileage of DTC Buses**

6714. SHRI SANAT KUMAR MANDAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any assessment has been made for the daily dead mileage involved in the empty plying of DTC buses from shed to destination and vice-versa;

(b) if so, the details thereof:

(c) whether DTC propose to issue for strict compliance necessary instructions to the crew members to pick up passengers while plying empty buses from shed to destination and vice-versa; and

(d) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). DTC operates buses from depot to the starting point/destination and vice-versa on bus routes and the kilometres on account of such trips are essential features of DTC operations. No assessment has been made of such plying on which revenues are not earned.

(c) and (d). Instructions have already been issued by the DTC that the bus crew should display the destination boards, stop the bus at bus-stops and pick up the passengers while going from depots to the starting point/destination and vice-versa. These instructions are repeated from time to time and are also announced on public address system in the depots for information and strict compliance by the staff. The checking staff have also been instructed to exercise necessary checks with a view to curbing any violation of these instructions

**Import Policy for Seeds**

6715. SHRI VASANT SATHE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to have a critical review of import policy for seeds and if so, the details thereof;

(b) the number of leading industrial companies including Multi-nationals which entered in the field of seeds production and imports during the last three years;

(c) the quantity and value of seeds

imported during the last three years, year-wise;

(d) whether any complaints have been received in regard to the quality of seeds imported; and

(e) if so, the details thereof and the action taken against the parties involved?

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):**

(a) Review under the New Policy on Seed Development, is a continuous process. A high level Review Committee, monitors the implementation of the policy from time to time.

(b) Seed is not a Scheduled Industry under the Industries (Development and Regulation) Act, 1951 and thus licensing is not required. Only MRTP/FERA Companies require prior approval for taking up the production and marketing of seeds. Seven MRTP and two FERA Companies have obtained the approval so far.

(c) The data pertaining to import, including of seeds are published in the Monthly Statistics of Foreign Trade of India Vol. II Imports, brought out by Directorate General of Commercial Intelligence and Statistics. The latest publications pertain to the year 1987-88. During 1988-89 and 1989-90—16,623.43 kgs. and 82,803.22 kgs. seeds of various crops including vegetables and flowers coarse cereals and pulses were imported, respectively. The value of the seed is yet to be published.

(d) No, Sir.

(e) Question does not arise.

#### **Allocation of Funds to States Under NREP**

6716. **SHRI VASANT SATHE:** Will the Minister of AGRICULTURE be pleased to state:

(a) the amount of funds and quantity of foodgrains allocated and released to Maharashtra under the NREP and other Centrally sponsored/Central sector schemes during 1988-89 and 1989-90, scheme-wise;

(b) the details of the progress achieved by broad-norms/indicators of assessment;

(c) the tentative allocation of funds under these schemes for Maharashtra during 1990-91; and

(d) the details of modifications/introduction of new schemes proposed/envisaged?

**THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):**  
(a) to (c). A Statement is attached.

(d) The Finance Minister in his budget speech for the year 1990-91 proposed an Employment Guarantee Scheme for the Drought Prone Areas and areas with acute problem of rural unemployment in identified areas of the country. Work relating to finalisation of details of the said scheme is in progress.